

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 17-06-2021

Morning Session	Afternoon Session
Evidence/Arguments	Evidence/Arguments
1.PCR.75/2021	1.CC.4953/2017
2.PCR.191/2021	2.CC.12727/2019
3.CC.5197/2019	3.CC.2943/2020
4.CC.5513/2018	4.CC.4107/2020
5.Cmis.836/2019	5.CC.5263/2020
6.CC.1185/2020	6.CC.5362/2020
7.CC.7661/2016	7.CC.7857/2020
8.CC.6747/2019	8.CC.8273/2019
9.CC.6779/2019	9.Cmis.323/2020
10.CC.4856/2017	10.PCR.144/2021
11.CC.9772/2017	11.PCR.256/2021
12.CC.10551/2017	12.PCR.257/2021
13.CC.11173/2018	13.Cmis.270/2021
14.CC.4230/2019	14.Cmis.271/2021
15.CC.6027/2019	15.Cmis.272/2021

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 17-06-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.7689/2016	1.CC.3142/2018
2.CC.7690/2016	2.CC.3671/2018
3.CC.3441/2017	3.CC.4436/2018
4.CC.3839/2017	4.CC.2034/2019
5.CC.8716/2017	5.PCR.370/2019
6.CC.3152/2019	6.PCR.371/2019
7.CC.504/2020	7.CC.11887/2019
8.CC.1459/2008	8.CC.72/2020
9.CC.3582/2013	9.CC.506/2020
10.CC.1629/2017	10.CC.2175/2020
11.CC.5048/2017	11.CC.2182/2020
12.CC.7536/2017	12. PCR.143/2020
13.PCR.63/2020	13.CC.3921/2020
14.PCR.244/2020	14.CC.611/2021
15.PCR.245/2020	15.CC.633/2021
16.PCR.247/2020	16.CC.2388/2021
17.PCR.277/2020	17.CC.1744/2017
18.PCR.323/2020	18.CC.5163/2017
19.PCR.343/2020	19.CC.6790/2018
20.PCR.2/2021	20.CC.7077/2018
21.PCR.4/2021	21.C.misc.315/2019
22.PCR.169/2017	22.CC.8323/2019
23.C.misc.143/2017	23.CC.9898/2019
24.C.misc.220/2017	24.CC.9903/2019
25.CC.9855/2017	25.CC.11928/2019
26.CC.9882/2017	26.CC.12452/2019
27.CC.9895/2017	27.CC.12584/2019
28.CC.535/2018	28.CC.7013/2016
29.CC.1854/2018	29.CC.3074/2018
30.CC.2628/2018	

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**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 17/06/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 2444/2015	1. CC No. 11319/2019
2. CC No. 4465/2015	2. CC No. 11502/2019
3. CC No. 630/2016	3. C.Misc No. 133/2020
4. CC No. 4461/2016	4. C.Misc No. 174/2020
5. CC No. 8277/2016	5. CC No. 1864/2017
6. CC No. 954/2017	6. CC No. 551/2020
7. CC No. 1537/2017	7. CC No. 8143/2020
8. CC No. 9580/2017	8. CC No. 3979/2018
9. CC No. 10618/2017	9. CC No. 3980/2018
10. CC No. 2928/2018	10. CC No. 5970/2017
11. CC No. 5957/2018	11. CC No. 8817/2017
12. CC No. 8645/2018	12. CC No. 5686/2019
13. CC No. 152/2019	13. CC No. 6080/2019
14. CC No. 4280/2019	14. CC No. 11846/2019
15. CC No. 6084/2019	15. CC No. 12416/2019

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

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